

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.04.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	
2.	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain
3.	Comp. App. (AT) (Ins) No. 268 of 2021	Panihati Welfare Association of Deprived People & Ors. Vs. Alchemist Township India Ltd. & Anr.	Parth Sil	
4.	Comp. App. (AT) (Ins) No. 271 of 2021	Department of Sales Tax through Deputy Commissioner of Sales Tax Vs. Dharit Kishorebhai Shah (Resolution Professional for Jailaxmi Sugar Products (Nitali) Pvt. Ltd.) & Anr.	Zulfiker Ali P.S.	
5.	Comp. App. (AT) (Ins) No. 272 of 2021	Boulevard projects delhione Resident Welfare Association Vs. Amit Agarwal Resolution Professionl of Boulevard Projects Pvt. Ltd.	Samar Bansal	

For Hearing

6.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**